

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3478**

TO BE ANSWERED ON THE 08, AUGUST, 2017 / SHRAVANA 17, 1939 (SAKA)

DRUG TRAFFICKING AND TERRORISM

3478. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the World Drug Report 2017 released by the United Nations Office of Drugs and Crime (UNODC) which specifically reiterates the important role drugs play in funding organised crime and stresses the link between drugs and terror;

(b) whether India has become a transit point for drug trafficking due to sponsored cross border terror and also due to the low value assigned to heroin in the Indian market;

(c) if so, the measures taken by the Government in this regard;

(d) whether the Government has the database on drug users apart from indirect indicators like registered drug users or law enforcement data; and

(e) if so, the details thereof along with the frequency of monitoring of the said data?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) Yes Madam. World Drug Report, 2017 released by the United Nations Office on Drugs and Crime (UNODC) mentions about the role drugs play in funding organized crime and their links with terror.

(b) There are some cases where India has been used as a transit point for drug trafficking. As India is situated between Golden Crescent and Golden Triangle, which are major opium producing regions in the world making it prone to being a transit country.

(c) The measures taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs & Psychotropic Substances (NDPS) Act. Further, financial assistance has been provided to eligible States for strengthening their anti-narcotics units.

Narco Co-ordination Centre (NCORD) had been constituted under Director General, Narcotics Control Bureau to provide a common platform for co-ordinated actions by all the Drug law enforcement agencies and other stake holders.

(d) & (e) No such data base is available regarding drug users.
